of India, Bombay. This was done after obtaining search warrants from the Additional Chief Presidency Magistrate, Bombay. The Investigations by the Central Bureau of Investigation have not yet concluded.

## †Misuse of import licences

262. SHRI SHYAMLAL GUPTA: Will the Minister of COMMERCE be pleased to state the names of firms/parties against whom action for misusing the import licences has been initiated during the last three years and the present position in respect of each case?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): Information about the firms/ parties against whom action has been initiated after due investigation, is published in the Weekly Bulletin of Industrial Licences, Import Licences and Export Licences, copies of which are available in the Parliament Secretariat Library.

Whenever an alleged misuse comes to the notice of the Government, enquiries are started to ascertain whether there has been misuse or not. As a number of cases is being investigated into by the Import Trade Control authorities all over India, it is considered that the labour involved in the collection of the present position of all the cases will not be commensurate with the results achieved, especially as the situation will vary from time to time.

## †सरकारी क्षेत्र में ग्रौद्योगिक उत्पादन

268. श्री प्रकाश वीर शास्त्री : श्री भैरो सिंह शेखावत : श्री सुबमण्यन् स्वामी :

न्या बित्त मवी यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि सरकारी क्षेत्र में श्रौद्योगिक कारखानों के उत्पादन को बढ़ाने के सम्बन्ध में योजना ग्रायोग के किसी सदस्य की ग्रध्यक्षता में कोई कार्य समिति गठित की गई थी ; श्रौर (ख) यदि हां, तो इस समिति द्वारा दिए गए सुझावों का ब्यौरा क्या है ग्रौर इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

‡[Industrial production in public sector

## 268. SHRI PRAKASH VIR SHASTRI:

SHRI B. S. SHEKHAWAT:

SHRI SUBRAMANIAN SWAMY:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that an action Committee under the Chairmanship of a Member of Planning Commission was set up for augmenting production of industrial units in public sector; and

(b) if so, what are the details of the suggestions made by the Committee and what action Government have taken thereon?]

वित्त मंत्रालय में राज्य मंत्री (श्री के०ग्नार० गणेश) : (क) ग्रौर (ख) योजना ग्रायोग के एक सदस्य की ग्रध्यक्षता में सरकारी उद्यमों के संबंध में एक कार्य समिति की स्थापना की गयी है । इस समिति को सरकारी उद्यमों के कार्य-निष्पादन में सुधार करने के उपायों का पता लगाने का काम सौंपा गया है । समिति द्वारा दिये गये कुछ महत्वपूर्ण सुझावों का संबंध नीचे बताये गये कामों से है :

(1) प्रबन्ध-कार्यको पुख्ता बनाना,

(2) संयंत्र ग्रौर निगम स्तर पर संगठना त्मक ढांचे में परिवर्तन ;

(3) संयंत प्रबन्ध में सुधार;

(4) ग्रनुरक्षण के काम का विकेन्द्री-करण ;

(5) संतुलनकारी और अड़चनों को दूर करने से संबंधित सुविधाय्रों की व्यवस्था;

(6) सामग्री प्रबन्ध कार्मिकों को प्रोत्साहन प्रदान करने, उत्पादन-ग्रायोजन ग्रौर नियंत्रण के कार्य में सुधार ;

‡[ ] English translation.

<sup>†</sup>Transferred from the 2nd May, 1974.

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(7) कार्य संचालन की समय पर समीक्षा ग्रौर नियंत्रण की उपयुक्त व्यवस्था करना ;

(8) बेहतर निगम आयोजन ;

(9) गवेषणा ग्रौर विकास कार्यों तथा

ग्रन्य तकनीकी सेवाग्रों को मजबूत बनाना ;

(10) बिक्री तथा विपणन के कार्य में सुधार ;

(11) ग्रौद्योगिक संबंधों में सुधार, ग्रौर

(12) काम को कई पारियों में चलाना ;

इनमें से ग्रधिककाश सिफारिशों को सरकार नें मंजूर कर लिया है श्रौर वे क्रियान्वयन के ग्रलग-ग्रलग दौरों में हैं ;

<sup>†</sup>[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) An Action Committee on Public Enterprises has been set up under the Chairmanship of Member, Planning Commission. The Committee is entrusted with the task of identifying the steps necessary to improve the performance of public enterprises. Some of the important suggestions made by the Committee relate to :

(i) strengthening of management;

(ii) changes in organisational structure at the plant and corporate level;

(iii) improvement in plant management;

(iv) decentralisation of maintenances activities;

(v) provision of balancing and debottlenecking facilities;

(vi) imporvement in materials management, motivation of personnel, prodution planning and control;

(vii) introduction of suitable machinery for timely review and control of operations;

(viii) better corporate planning;

(ix) strengthening of Research & Development activities and other technical services;

†[ ] English translation.

(x) strengthening of sales and marketing efforts;

(xi) improvement of industrial relations; and

(xii) Multi-shift operations.

Most of these recommendations have been accepted by Government and are at various stages of unplementation.]

†Opening of a branch of Diamond Trading Company of India

299. SHRI K. P. SINGH DEO:

SHRI LOKANATH MISRA:

SHRI SHYAMLAL GUPTA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have under consideration the proposal of Diamond Trading Company of London for opening a branch of that firm in India; and

(b) if so, what are the details thereof and what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) No, Sir. However, a proposal to set up an Indian Company with the Diamond Trading Company of London as one of the partners is under consideration of Government.

## Dry port for Delhi

415. SHRI N. G. GORAY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that planning Commission has rejected the proposal for setting up a dry port in Delhi;

(b) if so, what are the reasons therefor; and

(c) what is the amount spent on survey and other expenditure incurred on the proposal?

†Transferred from the 3rd May, 1974. ‡Transferred from the 8th May, 1974.